

Annexure – 8

Name of the corporate debtor: Avishkar Innovative Private Limited ; Date of commencement of CIRP: 01.01.2025

Version 1- List of stakeholders as on: 15.05.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	DHL Logistics Private Limited	31-03-2025	34,99,996.65	33,71,537.47	Operational Debt	0	0	No		0		0	1,28,459.18	The claim of DHL Logistics Private Limited, being an operational debt towards rental dues of Rs. 34,99,996.65 against the Corporate Debtor, has been partly admitted. An amount of Rs. 33,71,537.47, Pre-CIRP dues has been admitted based on available documentary evidence, while the balance amount of Rs. 1,28,459.18 has not been admitted as it pertains to the period after the commencement of CIRP.
		Total	34,99,996.65	33,71,537.47									1,28,459.18	